

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 317**

IA-2208/2024 IA-1667/2024 IA-1628/2023 IA-1680/2022 IA-2222/2021  
IA-1355/2023

In  
IB-22(ND)/2018

**IN THE MATTER OF:**

Oriental Bank of Commerce

**Vs**

M/s. Shekhar Resorts Ltd. & Ors.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 02.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the SRA : Mr. Abhishek Anand & Mr/Ms. Komal Harlalka  
Mr. Karan Kohli, Advocates.  
For ICICI Bank : Adv. Anuj Sharma & Adv. Chandrashekhar A Chakalabbi.  
For the Respondent: Mr. Rajesh Kumar Mr. Harshit Garg, Advocates.  
Mr Debarshi Chakraborty Proxy Counsel for R-4  
in IA No. 1355/2023.  
Adv. Areeb Amanullah for R-5 in IA-1355/2023.  
Adv. J. Shivam Kumar for R-1 in IA-1355/2023.  
Mr. Akshay Amritanshu, Ma. Samyak Jain, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-2208/2024:-**

Mr. Abhishek Anand, Learned Counsel appears for the Applicant. Mr. Samyak Jain, Learned Counsel appearing for the Respondents seeks time to file reply affidavit. One week time granted. Rejoinder shall be filed by the Applicant within one week thereafter.

List the matter on **24.07.2024**.

**IA-1667/2024:-**

Mr. Abhishek Anand, Learned Counsel appears for the Applicant. Mr. Samat Jain, Learned Counsel appearing for the Respondents seeks time to file reply affidavit. One week time granted. Rejoinder shall be filed by the Applicant within one week thereafter.

List the matter on **24.07.2024**.

**IA-1628/2023:-**

Mr. Abhishek Anand, Learned Counsel appearing for the Applicant seeks time to comply with the order dated 24.04.2024. Ten days time granted. The Custom Department is directed to file reply affidavit within one week.

List the matter on **24.07.2024.**

**IA-1680/2022:-**

One week time granted to the parties to comply with the order dated 24.04.2024.

List the matter on **24.07.2024.**

**IA-2222/2021:-**

The written submissions filed by the Applicant are on record. Three days time granted to the Respondent to bring on record the written submissions stated to have been filed.

List the matter on **24.07.2024.**

**IA-1355/2023:-**

List the matter on **24.07.2024.**

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**